

PROPOSED CALENDAR FOR LOK ADALAT
HIGH COURT OF M.P., JABALPUR
"YEAR 2017"

AS PER NALSA, NEW DELHI E-MAIL DATED 07.01.2017,
NATIONAL LOK ADALAT WILL BE HELD ONCE IN TWO
MONTHS IN YEAR 2017.

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| 11.02.2017 | Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Compoundable Criminal Cases & all other Cases referred to Lok Adalat. |
| 25.03.2017
(Special Lok Adalat) | M.A.C.T. Cases, Family Matters, Criminal Compoundable Offences, Cases arising out of Sec. 125 of Cr.P.C. and Sec. 138 N.I. Act. |
| 08.04.2017 | Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Compoundable Criminal Cases & all other Cases referred to Lok Adalat. |

Sd/
(Vijay Chandra)
Registrar/Secretary
High Court Legal Services Committee,
M.P. High Court
Jabalpur